

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/25(CHE)/2024
NAME OF THE PETITIONER(S) : A J Natesan & 2 Others
NAME OF THE RESPONDENTS : Ran India Steels Pvt Ltd & 15 Others
UNDER SECTION : Sec 241-242 & 213 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Pawan Jhabakh for the Petitioner.

Ld. Counsel Ms. Rakshita for the Respondents No. 4, 8 and 9.

Ld. Counsel Shri. Manikandan assisted by Ld. Counsel Shri.

Ramaswamy Meyappan for the Respondents No. 2 and 3.

None for the other Respondents.

Ld. Counsel for the Petitioner submits that in the present case all the Respondents have been served.

Respondents are directed to file Reply within three weeks from today and serve copy on the Counsel for the Petitioner.

Rejoinder if any, be filed within two weeks there after.

List the petition for hearing on **12.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)